are accepting payment, may I know whether payment, is made in India in a clandestine manner or in foreign exchange, which is deposited outside or brought to this country?

SHRI MORARJI R. DESAI: If any foreign exchange is received and deposited outside, without Government's knowledge, I can say nothing about Within Government's knowledge there is nothing deposited. Within Government's knowledge, as I said, no foreign exchange has come. They are distributing news and features to about six newspapers. I do not know whether they come only from West Germany or from other countries also. I do not know all that, because I have not made such detailed enquiries about these matters. No payment has come from outside, at any rate no substantial payment has come. That is all that I can say.

SHRI CHITTA BASU: In view of the information given by Mr. Arora, will the hon. Minister hold an enquiry?

SHRI MORARJI R. DESAI: I cannot news hold enquiries against every agency. News agencies are from many countries.

SHRI CHITTA BASU: His information is that the particular press published a booklet saying something anti-national and they received money from a foreign country. In view of this very important information given in this House, will the hon. please see that a proper enquiry is made into the matter?

SHRI MORARJI R. DESAI: the hon. Member shows to me what he thinks is being done, I shall certainly look into it.

श्री जगदस्बी प्रसाद यादव : मैं माननीय मंत्री महोदय से जानना चाहता हं कि ग्रभी ग्रापने छ: प्रेस का रेफरेस किया कि छ: प्रेस के साथ इसने कार्यवाही की है, तो मैं जानना चाहता हं कि वह छ: प्रेस कौन हैं ग्रीर कितने ऐसे प्रेसेज हैं जो विदेशी मद्रा इस हंग से, जैसा कि कहा गया है, कमाते हैं।

श्री मोरारजी श्रार० देसाई: छः प्रेसीं ने ऐसी कार्यवाही की है, ऐसा मैंने नहीं कहा, मैंने यही कहा कि छ: प्रेप्त को यह न्यज सप्लाई करते हैं, यह तहण एजेंसी। ये हैं: डेली जागरण, डेली राजहंस, प्रभात, जनरल एक्सप्रेस, मध्य भारत एक्सप्रेस और यंग लीडर ।

श्री जगवम्बी प्रसाद यादव : हमारा दूसरा प्रश्न भी उसके साथ था।

(No reply.)

DELAYING OF PUBLIC SECTOR PROJECTS

187. SHRI A. G. KULKARNI: \tag{*} SHRI M. M. DHARIA: SHRI G. R. PATIL:

Will the Minister of FINANCE be pleased to state.

- (a) whether it is a fact that Government have decided not to go ahead with any more public sector projects in view of the poor performance of some public sector units; and
- (b) if so, what are the names of the projects that will be delayed as a result of this decision?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) and (b) It is not possible to generalise on question of performance of Public Enterprises. While the performance of some has been satisfactory, that of others has not been so. New projects in the public sector are undertaken after proper examination is made of likely demand, existing capacity in public and private sectors, etc.; procedures have also been laid down for the preparation and scrutiny of feasibility studies/detailed project reports, etc.

[†]The question was actually asked on the floor of the House by Shri A. G. Kulkarni.

1361

of industries?

SHRI A. G. KULKARNI: May know from the Government whether the delay in investment in public sector activities or the decision not to go ahead with some expansion of the public sector activities is due to the insistent propaganda made by certain vested interests in this country that the public sector has failed? In this connection may I know from Government, when they are now rightly first taking up the feasibility study inclusive of project cost-and that is a proper procedure for starting big industries—whether it is any vested interest propaganda that has caused the Government to think over and to delay the action in expanding the public sector acticity, to attain a proper infra structure for the growth

SHRI K. C. PANT: No, Sir. As a matter of fact the public undertakings are expanding in scope as well as in number and even in 1967-68 number of new projects have been sanctioned in the public sector. I may mention a few of them; Haldia Refineries; the Petro-Chemical Complex in Gujarat; the Korba nium Project; the Khetri Complex; the Ajmer Machine Tools Unit, etc., etc.

SHRI A. G. KULKARNI: Does not the Government think that ment in the public sector will also try to remove the recession in this country and give more opportunities jobs? So in this connection also may I know whether the Government will implement the expansion of the public sector as desired?

SHRI K. C. PANT: It will help.

श्री गोडे मराहरि: मैं सरकार से यह जा ना चाहगा कि पब्लिक सेक्टर ग्रडरटेकिंग क जो मबसे बड़ा रोग है, वह तो वहां का खर्चा है, ज' कि अफसरों के ऊपर होता है श्रीर जो कि तरहतरह क. अर्थेन इ ज उ कि दी जाती ह, उ: पर होता है ग्री उस क: बहा बोझा पि क सेक्टर ग्रंडरटेकिंग्स पर

पड़ जाता है। एक प्रश्न यहां पर गेस्ट हाउसेज के ऊपर पूछा गया था तो उसके ऊपर मैं यह कहना चाहता हूं कि क्या सरकार यह उचित नहीं समझती कि सरकार की तरफ से जो गेस्ट हाउसेज हैं, वे फौरन दन्द कर दिये जायें ग्रीर जो भी ग्रफसर यहां दिल्ली में ग्राते हैं वे वेस्टर्न कं:र्ट में या ग्रीर जगह इहरें। जो उनका खर्च होता है, वह तो सरकार से वसूल करते ही हैं, श्राफिसर लोग एलाउंस लेते ही हैं तो फिर डनको यह सब सूविधार्यें देने की क्या ज हरत है। यह ताज्ज्ब की बात है कि पब्लिक सेक्टर ग्रंडरटेकिंग्स के गेस्ट हाउसेज यहां बनाते रहें स्रोर गेस्ट हाउसेज ही नहीं बड़े बड़े श्रफमरों के पहले तं। क्वार्टर्स बनाये जाते हैं . . .

to Questions

MR. CHAIRMAN: It is not the question.

श्री गोडे म्राहरि: इसलिये मैं जानना चाहुंगा कि क्या पब्लिक सेक्टर ग्रंडरटेकिंग्स का भ्राप एक मज़ाक बनाना चाहते हैं भ्रीर क्या इस तरह के खर्चे का बोझ डाल कर के यह पब्लिक सेक्टर को बन्द करने का तरीका चल रहा है ?

श्री फे॰ सी॰ पन्त : पब्लिक सेक्टर का मजाक तो माननीय सदस्य बना रहे हैं कि पब्लिक सेक्टर की जनरल फंक्शनिंग के डिसकशन में वह इस गरट हाउस को इतनी श्रृमियत दें कि इसकी वजह से ही यह सत्र नुक्सान है, तो इससे बड़ा मज़ाक भौर वया होगा?

श्री गोडे मुराहरि: यह तो एक मिसाल है। सारी व्यवस्था पन्लिक सेक्टर की इसी तरह है।

श्री के ली पन्त : ग्रीर, सभापति महोदय, यह बात भी सही नहीं है कि जो ग्रफसर वहां रहते हैं वे कुछ भी नहीं देते हैं। वे ग्रपने रहने का पैसा देते हैं। कुछ न कुछ रिकवरी उनमे भी इसके लिये होती है।

SHRI GODEY MURAHARI: I seek your protection, Sir. He has not answered my question at all.

बह खर्चा देते हैं, तो कितना देते हैं यह भी आपको मालूम है और उनको कितना एलाउंस मिलता है, वह भी आपको मालूम है। कोई अफ र एक रुपया या दो रुपया गेस्ट हाउम में अहरने का देता है और उसकी जगह वह चारगा या पांचगुना और कभी कभा दसगा तक कोते हैं। तो मैं जानना चाहूगा कि इस तरह भी अमेनिटीज और मृविधा पब्लिक सेक्टर अडरटेकिंग्स में क्यों ती जाती है। सि: गस्ट हाउसेज की बात हो नहुं: है, पिंडनक सेक्टर अंडरटेकिंग्स की तरह का है। तो मैं यह जानना चाहता हू कि क्या आपने पिंडलक सेक्टर अंडरटेकिंग्स के खर्चे को खर्चे को

श्री मोरारजो ग्रार० देसाई: यह सिर्फ बातें है यह कहा। कि पाचगुना या दसगृत ले लेते हैं श्रीर एक पचाश या एक दसाश ही कटाते हैं, यह बात सही नहीं है, यह मैं कह सकता है।

कम करने की कोई व्यवस्था की है?

श्री गोडे मुराहरि: यह सही बात है।

SHRI N. SRI RAMA REDDY: The public sector undertakings have come under great criticism in this country. I would like to know the position. I want the hon. Minister to tell me what has happened to the Pyrites and Chemicals Corporation which was established six or seven or eight years ago. Its performance according to the report seems to be so awfully bad. I am illustrating this only to point out that the public sector undertakings have come under very severe criticism in this country because of their failure-they have not been making profits—failure in the sense that the return from the capital invested has been so poor. What steps are being taken by the Government to see that a proper return comes from these public undertakings? I do understand that they are necessary, but I also understand that there must be better return from these public undertakings.

to Questions

SHRI MORARJI R. DESAI: I agree that there should be better from these public undertakings. not a correct thing to say that they have all failed. If there are bad returns, there are bad returns from privately owned companies also. A lot of textile mills are under difficulty. They are not public There are various reasons for matter. It has already been said sometimes here that the proper thing is being done about the public sector undertakings, that we are going into the various factors which can make them more profitable, and soon will be finalised and then the results will be placed before the House.

श्री राजनारायण : मैं श्री पनत जो से एक स्पष्टाकरंग चाहता हं इस सवाल के जरियं: क्योंकि उन्होंने श्रक्षेप कर दिया कि पव्लिक ग्रंडरटे किम्म का मजाक श्री गोडे मुराहरि या ऐसे लोग बना है हैं क्या पत जी, क्या मोरारजः भाई तकल फ गवारा करें। हमारे साथ चलने की, इस देश में, दिल्ली में ही नहीं, वरौनी में चले चलें, मिर्जापुर में चले चले, इस दिल्ली में ही चले चलें। ग्रभी मैं कल हिमार गया था, वहां चले चलें । जहां जहा गवर्न मेंट के गेस्ट हाउस ब हैं, वहां पर बेश्याये ले जाई जाती हैं, लड़िक्यां ले जाई जाती हैं, वहां पर शराब जाती है, वहा पर हे बड़े ग्रफमर क्या क्या क्रिमी नहीं करते है, उसे पकड़वा कर दिखाने को तैयार हं। मैं मोरारजी भाई से इसलिये कहना चाहता ह; क्योंकि वह शराब-बन्दी के पक्षपाती है, मगर हमारे जितने पब्लिक सेक्टर्स के बंगलोज़ वने हुये है, उनमें आज जरदस्त श ंंर हं रही है जर्-दस्त वी करेक्टर के लोग जाते है, जुबरदम्त चरित्रहीनता वहा पर होती है। इसलिये पञ्लिक सेक्टर का कौन मजाक बा रहा है। पब्लिक सेक्टर का मजाक इस सरकार ने बना दिया है और पब्लिक

सैक्टर का नजाक इतनी दूर कि बा गया है कि पिल्लिक सेक्टर के नाम पर लोग घणा करने लगे है। यह सरकार जानब्रह कर बिग कैंपिट। लस्टन से मिली हु है ताकि लोग पिंचित्रक्ष से भटर से घणा करके इडिविजग्रल सेक्टर में, प्राइवेट सेक्ट में, जाने के लिये अधादा द-वित हों। इत स्मर्थ में आपके चारिये से इता ही जानना चहात ह कि क्या मोरारजी भाई देसाई या हवारे मित्र पत हमारे साय चलने के लिये नै गर हैं। हम इनको पकडवा देंगे।

श्री मोरारजी ग्रार० देवाई : ग्रग माननीय नदस्य को इन प्रशाः है तो ब्रहर देखें सब हो प्रौर मुझे हर :: दे दें। मैं उनके माय हैये काम में जान के निये तैयार नहीं है।

श्रो राजरारायण : य , हमरे साथ पकड़न के निये जाने को तै। नहीं हैं, मगर उन अकारा के साथ जन के लिये तैयार हैं, जो ऐं। काभों में लांडण है।

भी भ व्यर भली खन: श्राप जाते ***** ?

श्रो राजरारायण : हम भ जाते हैं, तो ऐसा देवने हैं। हम परड नेने हैं।

SHRI LOKANATH MISRA: Sir, the public sector undertakings have come to be known in the country as white elephants. They are sources of great expenditure without any return. without the possibility of any return in the near future. Having gained that experience and having listened to all our so-called socialist friends in this House, may I ask whether Government would kindly go into the matter of finding out in how many cases the public sector undertakings have not been commissioned during the target dates and if they have not been commissioned during the target dates, who have been found responsible for that and in how many cases people have been taken to task because of wrong dates given as target

dates and because of the enormous delay which has added to further expenditure and further losses to these public sector undertakings? Government taken any action against anybody, any individual, in the public undertakings during these seven or eight or ten years when they have taken up these undertakings and during which time there has been inordinate delay in the functioning of these undertakings?

SHRI MORARJI R. DESAI: The hon Member's question is swallowed in the remarks that he has made. That is usual with him. When the public sector question comes up, he and his friends always believe that they have gone out and they are finished. That is not true. It is also not true that all the public sector undertakings are not giving profit, there are which are giving profit. All these facts have been given to the House. But if my hon, friend does not want to appreciate truth as usually he does what can be done? We can go supplying him with information again and again. If the hon. Member further asks the question, I will certainly supply this informa ion.

SHRI B. D. KHOBARAGADE: For the progress of socialism in this country it is essential that the performance of the public sector should be satisfactory; otherwise, it would doubts in the minds of the about the progress of socialism and people like Shri Lokanath Misra will always raise their voice against public sector in this House. Sir, v w of this fact. is it not necessary that the performance of the sector should be above suspicion and should be most satisfactory? hon Minister has just now said that the performance of some public sector undertakings is satisfactory. Perhaps there are certain units like the Hindu tan Machin Tools and one or two others which showing good performance and making good progress. But the units have not made any progress In view of this fact and experience about the public sector units in this country, I would like to know from the hon. Minister whether the Government is taking any concrete steps so that their performance is more satisfactory and that instead of incurring losses they show substantial gain and profit?

SHRI MORARJI R. DESAI: A few minutes ago I said that all these factors are being gone into by the Cabinet itself and that the result will be placed before this honourable House.

SHRI A. P. CHATTERJEE: Chairman, Sir, there is no question of any person who believes or who has some stake in the welfare of the country ridiculing the public sector undertakings. But then the way in which the public sector undertakings are being managed leaves a doubt as to the bona fides of the Ministry itself. We are prompted often to doubt whether the Ministry concerned really wants to make .

'MR. CHAIRMAN: Put a question. Do not make any deductions.

SHR₁ A. P. CHATTERJEE: the public sector undertakings prosper.

My question is this: In view of the loss being incurred by several public sector undertakings as the hon. Finance Minister has just now adm.tted and in view of the further fact that the public sector undertakings in many managed not being sectors are properly, will the hon. Finance Minister assure this House that he look to the personnel at the head of these undertakings who are, rightly, often suspected to be the agents big businessmen and who have wormed their way into the public sector undertakings in order to create disspecific ruption there? This is my question.

· SHRI MORARJI R. DESAI: This is the third time that the same question has been put in another manner, and I refer to the hon. Member to reply that I have already given.

SHRI A. P. CHATTERJEE: Sir, I seek your protection. This is not the way in which the Finance Minister should treat the question of an hon. Member of this House.

MR. CHAIRMAN: How many times you would like to have . . .

SHRI A. P. CHATTERJEE: This is a specific question.

MR. CHAIRMAN: I do not allow it.

SHRI MORARJI R. DESAI: If anybody wants the protection of the Chair in this House from the hon. Member, it is the Minister.

SHRI A. P. CHATTERJEE: I can only have pity and sympathy for the Finance Minister.

SHRI MORARJI R. DESAI: I do not require your pity.

CENTRAL ASSISTANCE TO THE STATES

*188. SHRI CHITTA BASU: Will the Minister of FINANCE be pleased to state:

- (a) whether there is any principle governing the allocation of total Central assistance to the States;
 - (b) if so, what is the principle; and
- (c) whether the said principle was followed by Government for the allocation of the Central assistance for the current year?

THE MINISTER OF STATE τN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) Yes, Sir.

- (b) The Planning Commission have adopted the following general principles for distributing the Central assistance for State Plans:
 - receive (i) Every State should quantum of 70 per first a cent of the total amount to be distributed, in proportion to its population.